

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**I.A. No. 27/2017 in
Review Petition No. 55/2016**

Subject : Interlocutory Application for direction to CTU to release the provisional transmission charges to EPTCL under the PoC mechanism, as determined/decided by the Commission.

Date of hearing : 27.7.2017

Coram : Shri Gireesh B. Pradahn, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : NTPC Limited.

Respondents : Essar Power Transmission Limited

Parties present : Ms. Shruti Verma, EPTCL
Ms. Alinda Bhandwal, NTPC
Shri Parimal Piyush, NTPC
Shri Ajay Upadhyay, PGCIL
Shri V. Srinivas, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the arguing counsel in the matter is not available today due to some personal difficulty and requested to adjourn the matter. The representative of the respondent had no objection in this regard.

2. The petition shall be listed for hearing on 22.8.2017

By order of the Commission
Sd/-
(T. Rout)
Chief (Legal)